

pendency of Cases, Status of each Case and the Number of cases Disposed of by the Commercial Courts
In view of Hon'ble Court's letter no. – 260/R&S, dated – 16.08.2022.

SCHEDULE

Format for Statistical Data

(See Rule 3)

Name of the Judgeship: CHATRA

For the month of:- DECEMBER' 2024

Name of the Court	No. of cases pending (on the 1st day of the month)	No. of cases Instituted (during the month as per column 3)	Total cases pending in the Court (on the last day of the month as per column 3)	No. of cases disposed (during the month as per column 3)	Average no. of days taken to decide the case
2	3	4	5	6	7
Shri Shahzad Mohammad Shahzad District & 1st Addl. Sessions Judge - cum - Speacial Court (SC/ST & Child Act) - cum - Commercial Court	0	0	0	0	0

Submitted by
BC/OC

[Signature]
9/11/25

[Signature]
Name & Sign of PO
Chatra

pendency of Cases, Status of each Case and the Number of cases Disposed of by the Commercial Courts
In view of Hon'ble Court's letter no. – 260/R&S, dated – 16.08.2022.

SCHEDULE

Format for Statistical Data

(See Rule 3)

Name of the Judgeship: CHATRA

For the month of:- DECEMBER' 2024

Sl. No.	Name of the Court	No. of cases pending (on the 1st day of the month)	No. of cases Instituted (during the month as per column 3)	Total cases pending in the Court (on the last day of the month as per column 3)	No. of cases disposed (during the month as per column 3)	Average no. of days to decide the case
1	2	3	4	5	6	7
TOTAL		1	0	1	0	0

Court Manager
Chatra

Principal District & Sessions Judge
Chatra